

DIVISION BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/413(KB)2017
IA(COMPANIES.ACT)/27(KB)2023,
COMP.APPL/939(KB)2018,
IA(COMPANIES.ACT)/47(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SAJAN KR. BHAGAT & ANR VS KAMINI STEEL LTD & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Jishnu Chowdhury, Adv. : For Petitioners
Mr. Shaunak Mitra, Adv.
Ms. Pritha Basu, Adv.
Mr. Debartha Chakraborty, Adv.
Mr. Kritin Saraf, Adv.

Mr. Rohit Keshri, Adv. : For Respondent
Mr. Ankit Chaurasia, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **4/4/2024**. In the meantime, pleadings be completed in IAs.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**